Source of receipt of complaint	Allegations in brief	Period of stay of Officers complained against

2. (i) Letter dated 21-5-70 from Shri Allegations against some TTEs J. P. Yadav, M.P. Allegations against some TTEs and TCs of Allahabad Divi-

Written Answers

- (ii) Letter dated 23-5-70 from S/Shri J. P. Mathur and Shrikant Misra. MPs.
- (iii) Note received from Shri A. C. Gilbert, ex-MP on 20-6-70.
- 3. (i) Complaint contained in a source report received on 27-6-70.
 - (ii) Letter dated 25-8-70 from Shri J. P. Yadav, MP.
- 4. Letter dated 31-10-70 from Shri A. C. Gilbert, ex. MP.

5. Letter dated 3-10-70 from Shri A. C. Allegation against Gilbert, ex. MP.

sion of having drawn false TA night duty allowance.

with the knowledge and support of Shri Dev Sharma, ACS and also of having falsely drawn Shri Dev Sharma has been working ACS/Allahabad since 4-7-67.

Shri Shanti Pra-

kash has working as DCS/

Allahabad

been

since

from

of

100

Allegations against Shri Shanti Prakash, DCS and Shri H. C. Tandon, DAO/Allahabad relating to commission of irre-gularities in the award of Contracts Goods Handling at Allahabad and Juhi TPT Kanpur including Fazalganj.

Assistant Goods Clerk overlooking his senior incharge and of the said A.G.C. having committed fraud by manipulating the demurrage charges at Harduaganj station with the active connivance of Shri Dev

He is 8-5-68. under orders transfer Allahabad. Allegations against Shri Dev Sharma relating to his having bestowed undue favour on an

Same remarks as against item No.1 at col. 117.

Shri Dev ACS allahabad Sharma relating to his having given adverse reports on the working of the Vending Contractor, Fatehpur and of having engineered false complaints against the Contractor.

Do.

Note.—On the above items further references from the persons who had made the original 2) in plaints and letters from others have also been received.

Sharma.

SUPPLY OF POWER FOR ANDHRA PRADESH FROM ATOMIC ENERGY STATION AT KALPAKAM

700. SHRI SANDA NARAYAN-APPA: Will the Minister of IRRIGA-TION AND POWER! सिंचाई और विद्युत् मंत्री be pleased to state :

- (a) whether there is any possibility for Andhra Pradesh to take power from the Atomic Energy Station at Kalpakam in Tamil Nadu;
- (b) if so, the quantum of power supply to Andhra Pradesh from the said station: and
- (c) whether it would be sufficient to meet the needs of the State by 1973-74 even after the supply of power from the said Station?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND विद्युत् POWER/ सिचाई और (SHRI BAĬJ`NATH ਕਧ स् ਤਕ-ਸ਼ਰੀ KUREEL): (a) Yes, Sir.

- (b) Two generating units of 251 MW each are to be set up at Kalpakam. The output from the first unit and 50% of that from the 2nd unit will be utilized The balance output in Tamil Nadu. has been earmarked for other States in the Southern Region including Andhra Pradesh.
- (c) The power from the 2nd unit at Kalpakam will be available to Andhra Pradesh only in the Fifth Plan.